

✓ Dated:-29.05.2012.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)  
Hon'ble Sri. S.P. Singh, Member (A)

For Applicant:-Sri Amithabh Thakur applicant is present in person.

For Respondents:-Sri Alok Tripathi, Advocate has put in appearance on behalf of Resp.No.2 Kunwar Fateh Bahadur, the then Principal Secretary, (Home), U.P. by filing Vakalatnama, which is taken on record.

Sri Alok Tripathi informs that in compliance of this Tribunal order dated 08.09.2011 a formal order has been issued in respect of cancelling the re-opening of departmental inquiry. This order as said above has been passed on 15.5.2012 as also fairly conceded by the applicant, who is appearing in person.

Let however a detailed reply on behalf of Respondent No.2 may be filed in respect of the allegations of contempt made against him in the contempt petition before the next date.

List on 19.07.2012.

Member (A)

Member (J)

Amit/-

✓ 19.7.2012

CCP No.42/2011  
O.A. No. 177/2010

Hon'ble Shri B.V.Rao , Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

Applicant present in person  
Sri Alok Tripathi for respondents

In view of the compliance affidavit filed by the respondents and after hearing both the counsel, CCP is closed. Notices stands discharged.

Member (A)

Member (J)

HLS/-

12/7/